

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

Sr. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	<b>246/17</b>	Torrent Power Limited Vs. Gujarat Electricity Regulatory Commission & Ors.	2327/2017 Dated 24/07/2017	04/08/2017		<b>24/08/2017</b>
2.	<b>248/17</b>	Torrent Power Limited Vs. Gujarat Electricity Regulatory Commission.	2329/2017 Dated 24/07/2017	04/08/2017		<b>24/08/2017</b>
3.	<b>249/17</b>	Torrent Power Limited Vs. Gujarat Electricity Regulatory Commission.	2330/2017 Dated 24/07/2017	04/08/2017		<b>24/08/2017</b>
4.	<b>252/17 &amp; IA 634/17 &amp; IA 635/17 &amp; IA 636/17</b> (IA 634/17- for exemption from filing certified copy of impugned order, IA 635/17- for stay, IA-636/17- for exemption from filing dim & Illegible copies of Annexures )	BSES Yamuna Power Limited & Anr Vs. Central Electricity Regulatory Commission & Ors.	2081/2017 Dated 03/07/2017	08/08/2017		<b>24/08/2017</b>
5.	<b>245/17 &amp; IA 617/17 &amp; IA 618/17</b> (IA 617/17 - for stay, IA 618/17- for exemption from filing certified copy of impugned order)	M/s Sathavahana Ispat Ltd. Vs. Karnataka Electricity Regulatory Commission & Ors.	3355/2016 Dated 03/08/2016	09/08/2017		<b>24/08/2017</b>
6.	<b>250/17 &amp; IA 624/17 &amp; IA 625/17</b> (IA 624/17 - for stay, IA 625/17- for exemption from filing certified copy of impugned order)	MIDC Marol Industries Association Vs. Maharashtra Electricity Regulatory Commission & Ors.	2380/2017 Dated 27/07/2017	09/08/2017	<b>J.Sagar for R-3</b>	<b>24/08/2017</b>

7.	<b>251/17</b>	Nabha Power Limited Vs. Punjab State Electricity Regulatory Commission & Anr.	2332/2017 Dated 24/07/2017	09/08/2017		<b>28/08/2017</b>
8.	<b>IA 633/17 in DFR NO. 1481/17</b> (IA 633/17- for delay in re-filing )	M/s. Asian Fine Cements Pvt. Ltd. V/s. Punjab State Electricity Regulatory Commission & Anr.	1481/2017 Dated 08/05/2017	09/08/2017		<b>28/08/2017</b>
9.	<b>IA 622/17 in DFR NO. 2040/17</b> (IA 622/17- for delay in- re-filing)	M/S Gama Infraprop Pvt. Ltd. Vs. Uttarakhand Electricity Regulatory Commission & Anr.	2040/2017 Dated 30/06/2017	10/08/2017		<b>29/08/2017</b>
10.	<b>247/17 &amp; IA 623/17</b> (IA 623/17- for exemption from filing certified copy of impugned order )	Torrent Power Limited Vs. Gujarat Electricity Regulatory Commission & Ors.	2328/2017 Dated 24/07/2017	10/08/2017		<b>24/08/2017</b>
11.	<b>IA 637/17 &amp; IA 639/17 in DFR NO. 1213/17</b> (IA 637/17- for delay in filing, IA 639/17- for delay in re-filing)	M/S Subramaniya Siva Co-operative Sugar Mills Ltd. Vs. Tamil Nadu Electricity Regulatory Commission & Anr.	1213/2017 Dated 18/04/2017	11/08/2017		<b>29/08/2017</b>

**Dated: 16/08/2017**

**By Order  
Sd/-  
Dy. Registrar**